



By Fax/Email Also

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOLAN, H.P.

No. D&SJ/SLN/EC/F-228/2021 :
Dated Solan the 16th April, 2021.

To

All the Judicial Officers,
in this Civil and Sessions Division,
Solan, District Solan, H.P.

Subject: Hearing of cases involving under trial prisoner cases through
Video-conferencing.

Sir/Madam,

It has recently been observed and reported by the concerned authorities that rapid increase in the COVID-19 positive cases in the State and across the country is alarming and strict precautionary and preventive measures are but need of the hour against the prevalent pandemic, i.e. CORONA VIRUS (COVID-19).

Now, therefore, with a view to taking precautionary and preventive measures for the safety of Judicial Officers, Staff, Advocates, litigant public & police personnel, it is directed that appearance of the prisoners facing criminal cases pending before the concerned courts in this Sessions Division, shall be ensured to be secured through Video-Conferencing only.

The foregoing direction is issued to all the Judicial Officers of this Division for its strict compliance in letter and spirit.

Yours faithfully,

(Bhupesh Sharma)
District and Sessions Judge,
Solan, District Solan, H.P.